

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3344  
ANSWERED ON:16.03.2011  
FINANCIAL ASSISTANCE FOR CHILDREN EDUCATION  
Reddy Shri Modugula Venugopala

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is providing any financial assistance to Government servants for the education of their children;
- (b) if so, the details thereof; and
- (c) the funds allocated and spent in this regard during the last three years and the current year?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b): The Central Government is allowing reimbursement of expenditure on the education for the two eldest surviving children of the Government employee for children studying in classes from nursery to twelfth in junior colleges or schools affiliated to Universities or Boards of Education, within the annual ceiling of Rs. 12000/- per child. Reimbursement can be claimed towards hostel subsidy up to the maximum of Rs. 3000/- per month per child. Reimbursement of Education Allowance for disabled children of Government employees is payable at double the normal rates.

(c): No funds are specifically allocated for this purpose. However, the reimbursement is effected by respective Central Government Ministries/Departments/Organizations from their respective salary heads.